

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 21

Imphal, the 22nd September, 2016

No. HCM/N-14/2013-Estt/ : Consequent upon his appointment by the President of India, vide Notification No. K-11017/51/2016-US.I dated 16th September, 2016 of Ministry of Law & Justice (Department of Justice), Government of India, Hon'ble Shri Justice Rakesh Ranjan Prasad has assumed charge of the office of the Chief Justice of the High Court of Manipur at Imphal on 22nd September, 2016 at 10:00 am.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.: HCM/N-14/2013-Estt/45392-415 Imphal, the 22nd Sept. 2016

Copy to:

1. The Secretary to Government of India, Ministry of Law & Justice (Deptt. Of Justice), Jaisalmer House, New Delhi – 110011.
2. The Secretary General, Supreme Court of India, New Delhi
3. The Chief Secretary to the Govt. of Manipur, Imphal.
4. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. Of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.11017/51/2016-US.I dated 16th September, 2016.
5. The Secretary to the Hon'ble Governor of Manipur, Imphal
6. The Secretary to the Hon'ble Chief Minister, Manipur, Imphal.
7. The Secretary (Law), Government of Manipur
8. The Registrar General, High Court of
9. The Registrar, High Court of Manipur.
10. The Registrar (Vigilance)/(Admn.), High Court of Manipur
11. The Accountant General (A&E), Manipur, Imphal with a copy of Notification No. K.11017/51/2016-US.I dated 16th September, 2016. He is requested to issue a Pay Slip in favour of Hon'ble Shri Rakesh Ranjan Prasad, Chief Justice of the High Court of Manipur immediately.

~~12.~~ The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.

13. The Deputy Registrar (Judl)/(Admn.)/(Accounts & Planning), High Court of Manipur.
14. The Director, Printing and Stationery, Government of Manipur.
 - He is requested to publish the Notification in the Official Gazette.
15. The Director, Information's and Public Relations, Govt. of Manipur
 - He is requested for wide publication.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur
17. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
18. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
19. The Private Secretary to Hon'ble Mr. Justice S. Serto.
20. The Treasury Officer, Imphal West.
21. The Superintendent (Accounts), High Court of Manipur with a copy of Notification No. K-11017/51/2016-US.I dated 16th September, 2016.
22. Notice Board.
23. Guard File/Order Book.
24. Concerned File.

A. Guneswar Sharm
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
